

(d) The sanitary latrines referred to in part (b) are likely to be constructed by 31. 3. 97.

[English]

### **Assistance for Sick Whits**

8261. SHRI HARADHAN ROY : Will the PRIME MINISTER be pleased to state :

(a) the total assistance provided by the Union Government to each State during each of the last three years for the revival of sick small scale industries; and

(b) the assistance proposed to be given for 1992—93, State—wise?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M ARUNACHALAM): (a) and (b) : The amount sanctioned by the Union Government under the margin money scheme for the revival of sick small scale industries was Rs. 10 lakhs during 1989—90 to the state of Uttar Pradesh, Rs. 28 Lakhs to the state of Karnataka during 1990—91, Rs. 3.37 Lakhs and Rs. 24.02 Lakhs to the states of Rajasthan and Tamilnadu respectively during 1991—92. During 1992—93, the amount of Rs. 15.17 lakhs was sanctioned to the state of Karnataka. Other states except those mentioned above have not claimed any such assistance during the last 4 years under the scheme. Besides the banks are also helping in revival of sick units as per RBI guidelines.

### **Traffic Mechanism for Drug Equalisation account.**

8262. SHRI B. DEVARAJAN : Will the PRIME MINISTER be pleased to :

(a) whether the Government have any proposal for traffic mechanism to replace the drug

equalisation account, and safeguard the interest of indigenous producers; and

(b) if so, the time by which the list of drugs to be covered under this scheme is to be finalized and the guidelines, if any, laid down for identification of these drugs?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FALEIRO) (a) : No, Sir.

(b) : Does not arise.

### **Working of C. S. I. R. Laboratories**

8263. SHRI BAPU HARI CHAURE: Will the PRIME MINISTER be pleased to state :

(a) whether the Government have made any study of the working of the council of Scientific & Industrial research (C. S. I. R) laboratories and the new techniques and process evolved by them in their respective fields;

(b) if so, the details of such new techniques and processes evolved by them over the years and the number, out of those which have been followed by industries for commercial use;

(c) whether any steps are being taken to make working of the C. S. I. R. laboratories more efficient and purposeful; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS) (SHRI RANGARAJAN KUMARAMANGALAM): (a) A Review Committee appointed as recently as in 1986 had gone into the